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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.149/BB/ 2017	-	Admission	252(3)	Sriram Agro Agencies Pvt. Ltd. Vs ROC

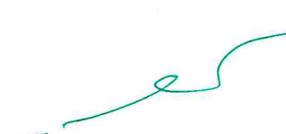
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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	-----

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The matter is listed today for admission. No representation for petitioner. Registry has raised some objections. Petitioner to comply the objections including the additional information called for.

List it on 06.11.2017.

  
MEMBER (J)

  
MEMBER (T)